

IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION

CRIMINAL APPEAL Nos.1695-1696 OF 2014

SAKTU ...Appellant(s)
VERSUS
STATE OF U.P. & ANR. ETC. ...Respondent(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 10.12.2015 when the court was pleased to pass the following order:

"As prayed, list the Criminal Appeals one week after Winter Vacation.

In the meantime, we direct the learned counsel for the appellant to serve a copy of the written submissions filed by him in the matter to the learned counsel for the respondents."

It is submitted that Mr. P.N. Puri, Advocate has on 27.9.2016 filed written submission on behalf of Respondent Nos. 3 to 7 after serving its copies on the other side and the same is circulated for kind perusal of the Hon'ble Court.

The appeals above mentioned are listed before the Hon'ble Court with this office report.

DATED this the 27th day of September, 2016.

ASSISTANT REGISTRAR

COPY TO:

1. Mr. Mukesh K. Giri, Advocate
2. Mr. Nitin Kumar Thakur, Advocate
3. Mr. P.N. Puri, Advocate

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ASSISTANT REGISTRAR